

HCC No. 11/2018

HIGH COURT OF KARNATAKA
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 4th May, 2021

CIRCULAR

“JO on Leave Menu” which is uploaded in the District Court Website has to be updated from time to time by the Chief Administrative Officer with the assistance of Software Technician of their concerned District Court.

Therefore, all the Principal District and Sessions Judges in the State have to take necessary steps to update the Judicial Officers Leave details in the **“JO on Leave Menu”** in the District Court Website of Karnataka and the same has to be uploaded in the District Court website of Karnataka regularly without fail.

By order of the Hon’ble Chief Justice,

(T.G. Shivashankare Gowda)

Registrar General

To,

01. All the Principal District & Sessions Judges in the State, with a request to circulate this Circular to all the Judicial Officers working under their unit.
02. The P.As. to Registrar General / Registrar (Vigilance) / Registrar (Recruitment) / Registrar (Judicial) / Registrar (Administration) / Registrar (Infrastructure & Maintenance) / Registrar (Review & Statistics) / Central Project Co-ordinator.
03. Office copy.